

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
CRIMINAL APPEAL NO(s). 77 OF 2007  
BEFORE THE REGISTRAR SUNIL THOMAS

MANO DUTT & ANR. Appellant (s)

VERSUS

STATE OF U.P. Respondent(s)

(With office report )

Date: 22/11/2011 This Appeal was called on for hearing today.

For Appellant(s) Mr.Iftikhar Ahmad,adv.  
Mr. P. Narasimhan,Adv.

For Respondent(s) Mr.Rajeev K.Dubey,adv.  
Mr. Kamlendra Mishra,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Original records are received. Appellant has filed additional documents. It is submitted by both sides that no further steps are required. Hence, place the matter before the Hon'ble Court as per rules.

(Sunil Thomas)  
Registrar

SB